

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

24.

**IA-1411(MB)2024 IN
C.P. (IB)/1057(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.04.2024**

NAME OF THE PARTIES: Sterling Enamelled Wires Private Limited
Vs.
Nik -San Engineering Company Limited

SECTION: 9, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Prakhar Tandon, Ld. Counsel for the Applicant present. None present for the Respondent.
2. List this IA along with IA-1086/2024 on **14.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)